

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 3574  
ANSWERED ON - 08/08/2022**

**Renewal of NMMS Scheme**

**3574. DR. M.P. ABDUSSAMAD SAMADANI:**

Will the Minister of **EDUCATION** be pleased to state:

- (a) the details of the process and year from which the renewal of National Means-cum-Merit Scholarship (NMMS) recipients was made online;
- (b) whether it has come to the notice of the Government that many children are losing their scholarships due to non-renewal by online after receiving the same once and if so, the details thereof;
- (c) if so, whether the Government may reconsider positively, the case of those children who were denied scholarships due to non-renewal;
- (d) whether it has come to the notice of the Government that the scholarships were denied due to technical problems with online sites; and
- (e) if so, the steps taken to solve this issue of losing scholarships to deserving children?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

**(a):** The National Means-cum-Merit Scholarship (NMMSS) was fully boarded on the National Scholarship Portal (NSP) from 2018-19 onwards, applicable to candidates who qualified in NMMSS exams held in 2017-18 for fresh as well as renewal cases. Only online proposals are being accepted since then. All the fresh eligible students have to register themselves and make an application on NSP for receipt of scholarship, which gets verified at School and District level. The verified applications come to the NSP platform for consideration of final sanction by the Ministry. The renewal of fresh applications is being done in the next eligible year on the basis of eligibility criteria and schematic terms and conditions, which again gets verified at both the levels for consideration of final sanction.

**(b) & (c):** The reasons for non-renewal of students are non-fulfilment of eligibility criteria fixed under the scheme i.e. fixed percentage of passing marks to be obtained in previous class or discontinuation of study from Government, Government-aided or local body Schools.

The NSP is being operated by the National Informatics Centre (NIC) under the direction of the Direct Benefit Transfer (DBT) Mission, Cabinet Secretariat. NSP is an IT based system which relies heavily on procedure and discipline to ensure timely disbursal of the scholarships. There is a time frame for registration / renewal by student as well as for

verification by School and District Authorities. NSP is developed by Government for streamlining and fast tracking the release of Scholarships and assuring the delivery of scholarships with efficiency, transparency and reliability across Ministries/Departments of the GOI and any interruption with procedure of NSP operation would forfeit the objective of the same.

**(d) & (e):** Some technical glitches occurred with online sites/National Scholarship Portal (NSP) from 2015-16 to 2017-18 due to which many of the students were not able to apply on NSP but the remaining students of these project years were considered as a special case by the Ministry in off-line mode and scholarship was sanctioned for all eligible beneficiaries. From 2018-19 onwards, no such technical glitches have occurred with online sites/NSP and applications are accepted online only.

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